

DIVISION BENCH  
COURT - I

**O-233**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/413(KB)2017  
COMP.APPL/939(KB)2018,  
IA(COMPANIES.ACT)/27(KB)2023,  
IA(COMPANIES.ACT)/47(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SAJAN KR. BHAGAT & ANR . VS KAMINI STEEL LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Jishnu Chowdhury, Adv. : For Petitioners  
Mr. Shaunak Mitra, Adv.  
Ms. Joveria Sabba, Adv.  
Mr. Kritin Saraf, Adv.

Mr. Rohit Kr. Keshri, Adv. : For R1 to R7 & R9  
Mr. Ankit Chaurasia, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **9/5/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**